

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
ALLAHABAD**

REGIONAL BENCH - COURT No. I

Customs Appeal No.91 of 2011

(Arising out of Order-in-Appeal No.344-348-CUS/APPL/NOIDA/10 dated 16.11.2010 passed by Commissioner (Appeals) Customs, Central Excise & Service Tax, Noida)

M/s Camco Multi Metal Ltd.,

.....Appellant

VERSUS

**Commissioner of Customs &
Central Excise, Noida**

....Respondent

APPEARANCE:

Absent on Call for the Appellant

Shri Manish Raj, Authorized Representative for the Respondent

**CORAM: HON'BLE MR. P. K. CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 28.06.2024
DATE OF DECISION : 28.06.2024

The appeal is dismissed. For order, see order of date in
Customs Appeal No.87 of 2011.

**(P. K. CHOUDHARY)
MEMBER (JUDICIAL)**

**(SANJIV SRIVASTAVA)
MEMBER (TECHNICAL)**

LKS